

**COMPLICATED AND OUTMODED
INDIAN LEGAL SYSTEM**

95. MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether it is a fact that 'he Indian Legal system is very much complicated and outmoded leaving loopholes for 'as-you-please' interpretation leading to too much of litigation in the country ; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE) :

(a) No, Sir.

(b) All the same efforts are being made to bring about all necessary improvements in the various laws in the light of our experience.

RAJASTHAN CANAL PROJECT

96. MISS SAROJ PURUSHOTTAM KHAPARDE: SHRI BABUBHAI M. CHINAI :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) what is the total amount spent by the Centre so far on the Rajasthan Canal Project;

(b) the area brought under irrigation so far; and

(c) whether the work on the Project is proceeding according to schedule and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJNATH KUREEL) : (a) The Rajasthan Canal Project forms a part of State Plan of Rajasthan Government. However, till the end of March, 1969, the Central Government had advanced Rs. 57 crores as central loan assistance for the construction of the project. During the Fourth Plan, the central assistance to the State has been in the form of block

grants/loans but the outlays amounting to Rs. 40 crores were earmarked by the Planning Commission for the Project. In addition, the following non-Plan assistance has also been/is being given :—

1969-70 . . . Rs. 3.2croies.

1971⁷² . . . » 3° >>

•972-73 . . . »• 3-5 »

1973-74 . . . » *-97 »

(b) An area of over 4.5 lakh acres was irrigated in 1971-72.

(c) Work on the project is progressing according to schedule.

**CONFERENCE OF STATE MINISTERS OF
IRRIGATION AND POWER**

97. SHRI V. R. MOHAN :

SHRI GUNANAND THAKUR :

SHRI B. V. ABDULLA KOYA :

Will the Minister of IRRIGATION AND POWER be pleased to state the decisions arrived at the Conference of State Ministers of Irrigation and Power recently held at Srinagar?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJNATH KUREEL) : A Statement showing the recommendations made by the Conference is attached. [See Appendix LXXXI, Annexure No. 7]

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OBITUARY REFERENCE

MR. CHAIRMAN: Before we proceed to the next item on the Agenda, I have to refer to the passing away of King Jigme Dorji Wangchuk of Bhutan.

The sudden and untimely death of King Wangchuk came as a great shock to us. He was a beloved ruler to his people and under his guidance the State of Bhutan had made speedy progress in all directions. He was a farsighted and enlightened King who made great efforts, to modernise his